

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

(MP) Co.Appeal 34 of 2020

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2020**

**Name of the Company:**

Hom Nath Thakur  
(Home E H Pharma Pvt Ltd)  
V/s  
ROC Gwalior MP

**Section:**

252(3) of the companies Act, 2013

**ORDER**

Learned PCS Mr. Jinang Shah appeared for the Applicant.

Issue notice to the Regional Director (Regional Director) & Registrar of Companies (Registrar of Companies).

Matter to appear for further consideration on 06.11.2020.

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 17<sup>th</sup> day of September, 2020

**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**